

RESUMÉ OF WORK DONE BY LOK SABHA

**SIXTEENTH LOK SABHA
EIGHTH SESSION, 2016**

LOK SABHA SECRETARIAT, NEW DELHI
July, 2016/Ashadha, 1938 (Saka)

RESUMÉ OF WORK
DONE BY LOK SABHA

SIXTEENTH LOK SABHA — EIGHTH SESSION
(25 April, 2016 to 11 May, 2016)



LOK SABHA SECRETARIAT
NEW DELHI
July, 2016/Ashadha, 1938 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Eighth Session *i.e.* from 25 April, 2016 to 11 May, 2016.

NEW DELHI;
July, 2016

Ashadha, 1938 (Saka)

ANOOP MISHRA
Secretary General

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1. DURATION OF SESSION
(8th Session of 16th Lok Sabha)

1. Date of Commencement	:	§25 April, 2016
2. Date of Adjournment <i>sine die</i>	:	*11 May, 2016
3. Date of prorogation	:	19 May, 2016
4. Total number of days of Session	:	17
5. Number of Actual days of Sittings	:	#13
6. Number of hours of sitting	:	93 hours 43 minutes

§ The first sitting commenced with the playing of National Anthem.

* The sitting ended with the playing of National Song.

The session was adjourned *sine die* on 11.5.2016 instead of 13.5.2016, fixed as per the earlier schedule. As a result, the sittings fixed for Thursday, the 12th and Friday, the 13th May, 2016 stood cancelled.

2. BILLS
(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken H. M.	No. of amendments tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Sikh Gurudwaras (Amendment) Bill, 2016 as passed by Rajya Sabha	—	16.3.2016	25.4.2016 (Consideration and passing)	1 07	2	—	Passed
2.	The Regional Centre for Biotechnology Bill, 2016	15.3.2016 (Earlier Session)	—	25.4.2016 (Consideration and passing)	2 44	—	—	Passed
3.	The Appropriation (Railway) No. 2 Bill, 2016	26.4.2016	—	26.4.2016 (Consideration and passing)	0 03	—	—	Passed
4.	The Appropriation Acts (Repeal) Bill, 2015	24.4.2015 (Earlier Session)	29.4.2016 (As returned by Rajya Sabha with amendments)	3.5.2016 (Consideration of amendments made by Rajya Sabha)	0 02	4	4	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha

5. *The Repealing and Amending (Third) Bill, 2015	27.7.2015 (Earlier Session)	29.4.2016 (As returned by Rajya Sabha with amendments)	3.5.2016 (Consideration of amendments made by Rajya Sabha)	0 01	3	3	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha
6. The Appropriation (No. 2) Bill, 2016	3.5.2016	—	3.5.2016 (Consideration and passing)	0 03	—	—	Passed
7. The Compensatory Afforestation Fund Bill, 2015	8.5.2015 (Earlier Session)	—	3.5.2016 (Consideration and Passing)	2 12	49	49	Passed
8. The Finance Bill, 2016	29.2.2016 (Earlier Session)	—	4.5.2016 and 5.5.2016 (Consideration and passing)	7 03	56	55	Passed
9. The Insolvency and Bankruptcy Code, 2016, as reported by Joint Committee	21.12.2015 (Earlier Session)	—	5.5.2016 (Consideration and passing)	2 44	—	—	Passed
10. The Anti-Hijacking Bill, 2016, as passed by Rajya Sabha	—	6.5.2016	9.5.2016	1 42	2	Nil	Passed
11. *The Uttarakhnad Appropriation (Vote on Account) Bill, 2016	9.5.2016	—	9.5.2016	0 27	—	—	Passed

* The Bill was introduced as the Repealing and Amending (Fourth) Bill, 2015. The short title of the Bill was changed to the Repealing and Amending (Third) Bill, 2015 by Lok Sabha through an amendment to clause 1. The Bill was returned by Rajya Sabha as the Repealing and Amending Bill, 2016.

* Motion for consideration of the Bill was discussed together with the statutory Resolution seeking disapproval of the Uttarakhnad Appropriation (Vote on Account) Ordinance, 2016 (No. 2 of 2016), promulgated by the President on 31.3.2016.

1	2	3	4	5	6	7	8	9
12.	The Industries (Development and Regulation) Amendment Bill, 2015	7.12.2015 (Earlier Session)	29.4.2016 (As returned by Rajya Sabha with amendments)	10.5.2016 (Consideration of amendments made by Rajya Sabha)	0 03	3	3	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha.
13.	The Enforcement of Security Interest and Recovery of Debts Laws and Miscellaneous Provisions (Amendment) Bill, 2016	11.5.2016	—	11.5.2016 (Motion for reference of the Bill to the Joint Committee)	0 02	—	—	Motion for reference of the Bill to a Joint Committee with instruction to report by the last day of the first week of the next Session was adopted.
14.	The Dr. Rajendra Prasad Central Agricultural University Bill, 2016, as passed by Rajya Sabha	—	11.5.2016	11.5.2016 (Consideration and passing)	0 03	—	—	Passed

15. The Indian Trusts (Amendment) Bill, 2015	18.5.2016*	—	—	—	—	Pending
(As returned by Rajya Sabha with amendments-Message published in Bulletin—Part II)						

* Message regarding return of Bill by the Rajya Sabha with amendments received from rajya Sabha Secretariat was published in Bulletin—Part II dated 18.5.2016. The Bill, as returned by Rajya Sabha with amendments, could not be laid on the Table of Lok Sabha as the Lok Sabha adjourned *sine die* on 11.5.2016.

(ii) Bills referred to the Standing Committees and presentation/laying of Reports thereon

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Consumer Protection Bill, 2015	10.8.2015 (L.S.)	Speaker	Food, Consumer Affairs and Public Distribution (26.08.2015)	26.4.2016	Pending in Lok Sabha
2.	The Dr. Rajendra Prasad Central Agricultural University Bill, 2016	23.12.2015 (R.S.)	Speaker	Agriculture (7.01.2016)	27.4.2016	Passed
3.	The Benami Transactions (Prohibition) Amendment Bill, 2016	13.5.2015 (L.S.)	Speaker	Finance (15.05.2015)	28.4.2016	Pending in Lok Sabha

SUMMARY

1. Bills pending at the end of last Session (Seventh Session)	14
2. Bills introduced	4
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	2
5. Bills passed by Rajya Sabha and laid on the Table — returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	4*
8. Bills passed	10
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	3
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	Nil
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	1
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	1
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil

20. Bills referred to Standing Committees by Chairman/Speaker	Nil
21. Bills reported by Standing Committees	3
22. Bills pending at the end of Eighth Session of Sixteenth Lok Sabha	11

* Including one Bill, returned by Rajya Sabha with amendments, Message in respect of which was published in Lok Sabha Bulletin—Part II dated 18.5.2016. Bill, as returned by Rajya Sabha with amendments, to be laid on the Table of Lok Sabha on commencement of the next Session.

(iii) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha		No. of Amendments Tabled	No. of Amendments carried	Progress/Remarks
				H.	M.			
1								
1.	The Information Technology (Amendment) Bill, 2016 (<i>Substitution of new section for section 78</i>) by Dr. Kirit Somaiya, M.P.	29.4.2016	—	—	—	—	—	Pending
2.	The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2016 by Dr. Mahendra Nath Pandey, M.P.	29.4.2016	—	—	—	—	—	Pending
3.	The Constitution (Amendment) Bill, 2016 (<i>Amendment of articles 243G and 243W</i>) by Shri Rajesh Ranjan, M.P.	29.4.2016	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
4.	The Tea Garden Workers (Timely Payment of Dues) Bill, 2016 by Prof. Saugata Roy, M.P.	29.4.2016	—	—	—	—	—	Pending
5.	The Constitution (Amendment) Bill, 2016 (Insertion of new article 21B) by Prof. Saugata Roy, M.P.	29.4.2016	—	—	—	—	—	Pending
6.	The Constitution (Amendment) Bill, 2016 (Amendment of article 72) by Shri Anurag Singh Thakur, M.P.	29.4.2016	—	—	—	—	—	Pending
7.	The National Sports Ethics Commission Bill, 2016 by Shri Anurag Singh Thakur, M.P.	29.4.2016	—	—	—	—	—	Pending
8.	The Constitution (Amendment) Bill, 2016 (Amendment of the Seventh Schedule) by Shri Anurag Singh Thakur, M.P.	29.4.2016	—	—	—	—	—	Pending

9.	The Financial Assistance for Girl Child Born to Parents Living Below Poverty Line Bill, 2016 by Shrimati Ranjeet Ranjan, M.P.	29.4.2016	—	—	—	—	—	—	—	Pending
10.	The electro Homoeopathy System of Medicine (recognition) Bill, 2016 by Shrimati Ranjeet Ranjan, M.P.	29.4.2016	—	—	—	—	—	—	—	Pending
11.	The Electricity (Amendment) Bill, 2016 (Amendment of section 113) by Shri Dushyant Chautala, M.P.	29.4.2016	—	—	—	—	—	—	—	Pending
12.	The Competition (Amendment) Bill, 2016 (Amendment of section 53D) by Shri Dushyant Chautala, M.P.	29.4.2016	—	—	—	—	—	—	—	Pending
13.	The Consumer Protection (Amendment) Bill, 2016 (Amendment of sections 16 and 20) by Shri Dushyant Chautala, M.P.	29.4.2016	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
14.	The Telecom Regulatory Authority of India (Amendment) Bill, 2016 (Amendment of section 14C) by Shri Dushyant Chautala, M.P.	29.4.2016	—	—	—	—	—	Pending
15.	The Euryale Ferox Nut Growers (Remunerative Price and Welfare) Bill, 2016 by Shri Kirti Azad, M.P.	29.4.2016	—	—	—	—	—	Pending
16.	The Prevention of Adverse Photography Bill, 2016 by Shri Rajeev Satav, M.P.	29.4.2016	—	—	—	—	—	Pending
17.	The National Witness Protection Bill, 2016 by Dr. Kirit Premjibhai Solanki, M.P.	29.4.2016	—	—	—	—	—	Pending
18.	The Environment Protection (Control of Non-Biodegradable Garbage) Bill, 2016 by Shri Sharad Tripathi, M.P.	29.4.2016	—	—	—	—	—	Pending

19.	The Timely Filling of Vacancies in Central Public Sector Enterprises Bill, 2016 by Shri Bajjayant Panda, M.P.	29.4.2016	—	—	—	—	—	—	Pending
20.	The Timely Commencement of Laws Bill, 2016 by Shri Bajjayant Panda, M.P.	29.4.2016	—	—	—	—	—	—	Pending
21.	The Geotag-Enabled Monitoring of Public Works Bill, 2016 by Shri Bajjayant Panda, M.P.	29.4.2016	—	—	—	—	—	—	Pending
22.	The Indian Penal Code (Amendment) Bill, 2016 (Substitution of new section for section 124A) by Prof. Saugata Roy, M.P.	29.4.2016	—	—	—	—	—	—	Pending
23.	The Indian Penal Code (Amendment) Bill, 2016 (Substitution of new section for section 124A) by Shri Bhartruhari Mahtab, M.P.	29.4.2016	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
24.	The National Green Tribunal (Amendment) Bill, 2016 (Amendment of Section 5) by Shri Ravneet Singh Bittu, M.P.	29.4.2016	—	—	—	—	—	Pending
25.	The Constitution (Scheduled Castes And Scheduled Tribes) Orders (Amendment) Bill, 2016 by Shri Bhairon Prasad Mishra, M.P.	29.4.2016	—	—	—	—	—	Pending
26.	The Motor Vehicles (Amendment) Bill, 2016 (Amendment of section 40) by Shri Shrirang Appa Barne, M.P.	29.4.2016	—	—	—	—	—	Pending
27.	The Port Trusts (Reservation in Employment to Local Persons) Bill, 2016 by Shri Shrirang Appa Barne, M.P.	29.4.2016	—	—	—	—	—	Pending
28.	The Heritage Cities and Sites Development Bill, 2016 by Shri Shrirang Appa Barne, M.P.	29.4.2016	—	—	—	—	—	Pending

29.	The High Court at Allahabad Establishment of a Permanent Bench at Meerut) Bill, 2016 by Shri Rajendra Agrawal, M.P.	29.4.2016	—	—	—	—	—	—	Pending
30.	The Economically Weaker Class (Provision of Certain Facilities) Bill, 2016 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	29.4.2016	—	—	—	—	—	—	Pending
31.	The Mentally Retarded Children (Welfare) Bill, 2016 by Dr. Ramesh Pokhriyal Nishank, M.P.	29.4.2016	—	—	—	—	—	—	Pending
32.	The Constitution (Amendment) Bill, 2016 (Amendment of the Third Schedule) by Shri Gopal Chinayya Shetty, M.P.	29.4.2016	—	—	—	—	—	—	Pending
33.	The Compulsory Teaching of Sanitation and Cleanliness in Schools Bill, 2016 by Shri Om Birla, M.P.	29.4.2016	—	—	—	—	—	0-21 minutes taken on introduction of Bills from Sl. Nos. 1 to 33	Pending

1	2	3	4	5	6	7	8	9
34.	The Rights of Transgender Persons Bill, 2014, as Passed by Rajya Sabha	12.12.2014 (Rajya Sabha)	29.4.2015	26.2.2016 11.3.2016 (Seventh Session) 29.4.2016	2 - 06 (excluding 2 hours and 52 minutes taken during 7th Session)	—	—	Discussion on the motion for consideration of the Bill not concluded Pending.

SUMMARY
(PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	460*
2. Bills introduced	33
3. Bills withdrawn	NIL
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 3597 of Bulletin-Part II, dated 06.06.2016	493

*(Including one part — discussed Bill).

3. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
				H.	M.
1.	Regarding recent disclosure by the Court of Appeals, Milan, Italy on alleged irregularities in Agusta Westland Helicopter Deal, 2013.	Shri Anurag Singh Thakur	Shri Manohar Parikar 06.05.2016	02	40

4. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
			No. of sittings	H. M.			Original	Action Taken	
1.	(a) Committee on Estimates (2015-16)	01.05.2015	—	—	—	—	—	—	—
	(b) Committee on Estimates (2016-17)	01.05.2016	1	1 15	16%	—	1	—	—
2.	Committee on Public Undertakings	01.05.2016	—	—	—	—	—	—	—
3.	Committee on Public Accounts	01.05.2015	6	5 00	55%	—	11	4	2 Sittings of Main Committee & 4 Sittings of Sub-Committee of PAC

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings			Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
			4	5	6	H.	M.			Original	Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11	12		
1.	Committee on Agriculture	1.9.2015	1	1	00	46.66%	—	5	—	3	—		
2.	Committee on Chemicals and Fertilizers	1.9.2015	1	1	00	53%	—	4	—	—	—		
3.	Committee on Coal and Steel	1.9.2015	1	1	00	58.06%	—	3	—	—	—		
4.	Committee on Defence	1.9.2015	1	00	30	40%	—	4	1	—	—		
5.	Committee on Energy	1.9.2015	1	1	00	45.16%	—	4	2	—	—		
6.	Committee on External Affairs	1.9.2015	1	1	45	35.48%	—	1	—	—	—		
7.	Committee on Finance	1.9.2015	1	2	40	61.20%	—	6	—	—	—		

8. Committee on Food, Consumer Affairs and Public Distribution	1.9.2015	1	00	40	33.33%	—	3	—	—	—
9. Committee on Information Technology	1.9.2015	1	00	30	40%	—	4	—	—	—
10. Committee on Labour	1.9.2015	1	00	30	45.20%	1	3	—	—	—
11. Committee on Petroleum and Natural Gas	31.08.2015	2	01	40	36.67%	—	2	0	0	—
12. Committee on Railways	1.9.2015	—	—	—	—	—	1	—	1	—
13. Committee on Rural Development	1.9.2015	1	00	30	53%	—	4	—	13	—
14. Committee on Social Justice and Empowerment	1.9.2015	1	00	30	33.33%	—	4	—	—	—
15. Committee on Urban Development	1.9.2015	1	01	00	53.33%	—	2	—	—	—
16. Committee on Water Resources	1.9.2015	1	00	30	38%	—	1	1	—	—

1	2	3	4	5	6	7	8	9	10	11	12
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	08.10.2014	—	—	—	—	—	—	—	—	—
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2015 (2015-16)	1	01	00	43.30%	—	1	—	—	—
		01.05.2016 (2016-17)	1	01	15	60%	—	—	—	—	—
17.	Library Committee	12.11.2015	—	—	—	—	—	—	—	—	—
18.	Business Advisory Committee	13.06.2014 10.06.2016 (reconstituted)	3	00	55	60%	—	—	3	—	—
19.	Joint Committee on Salaries and Allowances of Members of Parliament	08.10.2015	—	—	—	—	—	—	—	—	—
20.	Committee on Government Assurances	1.9.2015	1	01	30	33.33%	—	5	—	—	—
21.	Committee on Petitions	1.9.2014	1	01	30	53.33%	—	—	1	—	—

22. Committee on Empowerment of Women	1.9.2015	2	01	55	59%	—	1	—	—	—
23. Railway Convention Committee	27.4.2015	1	00	30	40%	—	1	—	—	—
24. Committee on Welfare of Other Backward Classes	29.09.2015	—	—	—	—	—	1	—	—	—

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time taken	
			H.	M.
1	2	3	4	5
(i) Railway Budget				
Demands for Grants (Railways) for 2016-2017		26.4.2016 *Discussion and voting on Demands for Grants (Railways)	4	41
(ii) General Budget				
Discussion and voting on Demands for Grants of Ministry/ Department of—				
1. Development of North Eastern Region		27.4.2016	4	17
2. Skill Development and Entrepreneurship		28.4.2016	5	18
3. Social Justice and Empowerment		29.4.2016	4	38
4. *Civil Aviation		2.5.2016		
5. *Tourism		2.5.2016	5	06

6. Housing and Urban Poverty Alleviation 3.5.2016 2 40

Passing of the Demands for Grants of Ministry/Department of:—

- (1) Agriculture
- (2) Atomic Energy
- (3) Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy
- (4) Chemicals and Fertilizers
- (5) Coal
- (6) Commerce and Industry
- (7) Communications and Information Technology
- (8) Consumer Affairs, Food and Public Distribution
- (9) Corporate Affairs
- (10) Culture
- (11) Defence
- (12) Drinking Water and Sanitation
- (13) Earth Sciences
- (14) Environment, Forest and Climate Change

3.5.2016
(at 6.03 pm)

0 04

*Discussed together.

1	2	3	4	5	
(15) External Affairs	}				
(16) Finance					
(17) Food Processing Industries					
(18) Health and Family Welfare					
(19) Heavy Industries and Public Enterprises					
(20) Home Affairs					
(21) Human Resource Development					
(22) Information and Broadcasting					
(23) Labour and Employment					
(24) Law and Justice			3.5.2016	0	04
(25) Micro, Small and Medium Enterprises			(at 6.03 pm)		28
(26) Mines					
(27) Minority Affairs					
(28) New and Renewable Energy					
(29) Panchayati Raj					
(30) Parliamentary Affairs					
(31) Personnel, Public Grievances and Pensions					
(32) Petroleum and Natural Gas					

- (33) Planning
- (34) Power
- (35) Lok Sabha
- (36) Rajya Sabha
- (37) Secretariat of the Vice-President
- (38) Road Transport and Highways
- (39) Rural Development
- (40) Science and Technology
- (41) Shipping
- (42) Space
- (43) Statistics and Programme Implementation
- (44) Steel
- (45) Textiles
- (46) Tribal Affairs
- (47) Urban Development
- (48) Water Resources, River Development and Ganga Rejuvenation
- (49) Women and Child Development
- (50) Youth Affairs and Sports

3.5.2016
(at 6.03 pm)

0 04

1	2	3	4	5
	(iii) Budget (Uttarakhand)			
Budget (Uttarakhand) for 2016-17	9.5.2016	9.5.2016	00	01
Demands for Grants (on Account), (Uttarakhand) for 2016-17		[*General discussion] 9.5.2016		
		[*Discussion and voting on Demands for Grants (on Account) in respect of Budget (Uttarakhand)]	02	44

*Discussed together after adoption of Motion for suspension of Rule 205.

6. MOTIONS

(i) Motions Under Rules 191 and 342

SUMMARY

No. of notices received	:	2
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil

(ii) Motions under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken		Remarks
				H.	M.	
1.	"That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment *Nos. 7, 21 and 45 to the Finance Bill, 2016, and that this amendment may be allowed to be moved."	Shri Arun Jaitley	5.5.2016 6.5.2016	0	01	Adopted

* Three separate motions were moved and adopted.

7. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member	Date of Death	Date of Obituary reference	Time Taken H. M.
1.	Shri Birbal (Member of the Seventh, Eighth and Tenth Lok Sabhas)	19.11.2015	25.04.2016	00 03
2.	Shri Lal Muni Choubey (Member of the Eleventh to Fourteenth Lok Sabhas)	25.03.2016		
3.	Shri Ananda Gajapathi Poosapati Raju (Member of the Eighth and Tenth Lok Sabhas)	26.03.2016		
4.	Dr. C. Silvera (Member of the Ninth to Eleventh Lok Sabhas)	09.04.2016		
5.	Shri Bal Raj Madhok (Member of the Second and Fourth Lok Sabhas)	02.05.2016	03.05.3016	00 02
6.	Shri Rana Bahadur Singh (Member of the Fifth Lok Sabha)	04.04.2016	05.05.2016	00 04
7.	Dr. Amrit Lal Bharti (Member of the Eleventh Lok Sabha)	15.04.2016		
8.	Smt. Chandra Prabha Urs (Member of the Tenth Lok Sabha)	03.05.2016		

(ii) References regarding Tragic Incidents

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken	
				H.	M.
1.	Reference regarding terrorist attack in Brussels	22.03.2016			
2.	Reference regarding loss of lives of more than 600 persons due to earthquake in Ecuador.	16.04. 2016			
3.	Reference regarding loss of lives of about 100 persons due to earthquake in Japan.				
4.	Reference regarding killing of 7 CRPF personnel in a terrorist attack in the Dantewada region of Chhattisgarh.	30.03.2016	25.04.2016	00	04
5.	Reference regarding loss of lives of 27 persons and injuries to 80 persons due to the collapse of a under-construction flyover in Kolkata.	31.03.2016			
6.	Reference regarding loss of lives of 112 persons and injuries to several others due to explosion of fire crackers in a temple in Kollam, Kerala.	10.04.2016			
7.	Reference regarding loss of lives of 30 persons including a child and injuries to 8 others when a bus fell into a gorge in Deogarh district of Odisha.	17.04.2016			
8.	Reference regarding loss of lives of 19 persons in a landslide in Tawang District of Arunachal Pradesh.	23.04.2016			
9.	Reference regarding loss of lives of 10 persons and injuries to more than 150 others due to thunderstorm during Simhastha Kumbh in Ujjain, Madhya Pradesh.	05.05.2016	06.05.2016	00	02

(iii) Congratulatory references /references on landmark occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H.	M.
1.	Successful launch of 7th Navigation Satellite System (IPNSS-1G).	28.04.2016	29.04.2016	00	01

8. PANEL OF CHAIRPERSONS

Sl. No.	Name of Member	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	09.06.2014*
2.	Shri Hukm Deo Narayan Yadav Prof. K.V. Thomas [§]	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	
5.	Dr. (Smt.) Ratna De (Nag)	
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	
8.	Shri Hukum Singh	12.12.2014 [^]
9.	Dr. P. Venugopal	
10.	Shri K.H. Muniyappa	

* Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 09.06.2014.

[§] Ceased to be a member of Panel of Chairpersons on 12.12.2014.

[^] Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 12.12.2014.

9. PAPERS LAID ON THE TABLE

(a) By Government	737
(b) By Private Members	Nil

10. PETITIONS

Petitions presented

2

11. QUESTIONS

(i) Starred Questions		
(a) Number of Questions put down in the Question Lists for oral answer	260 [®]	
(b) Number of Questions orally answered	76	
(ii) Unstarred Questions		
(a) Number of Questions put down in the Question Lists for written answers	2990 [®]	
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers/Supplementaries	3174	
(iii) Short Notice Questions		
(a) No. of Short Notice Questions (SNQ) received	Nil	
(b) No. of notices of SNQ admitted	Nil	
(c) No. of notices of SNQ clubbed with SQ	Nil	
(d) No. of notices of SNQ disallowed	Nil	
(iv) Half-an-Hour Discussion		
(a) No. of notices of Half-an-Hour Discussion received	5	
(b) No. of notices of Half-an-Hour Discussion admitted and discussed	Nil	
(c) No. of notices of Half-an-Hour Discussion disallowed	5	
(v) Statement(s) Made by Ministers Correcting Replies already given		
No. of answers corrected	2	

[®] Excluding 40 questions admitted and listed for oral answers and also excluding 460 questions listed for written answers on 12 and 13 May, 2016 which on adjournment of session *sine die* on 11 May, 2016 were treated as lapsed.

**(vi) Abstract of Statement(s) made by Ministers correcting
the replies already given by them to
questions in Lok Sabha**

Date of correcting the reply	Statement made by	No. of Question to which statement was made	Date of answer to the question	Subject of the question
10.05.2016	Ministry of Social Justice & Empowerment	USQ No. 5615	28.04.2015	"Begging among Children"
11.05.2016	Ministry of Health and Family Welfare	USQ No. 1016	29.04.2016	"Medical Seats"

12. RESOLUTIONS

(i) Private Members' Resolutions

1	Subject	Name of Member who moved	Date(s) of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
				H.	M.		
2		3	4	5	6	7	
1.	This House urges upon the Government to take immediate steps to— (i) restore the benefits of commutation and return of capital to the Employees Provident Fund pensioners; (ii) provide pension to the beneficiaries of Employees Provident Fund pension on the basis of average salary of twelve months immediately preceding retirement; (iii) ensure payment of full pension to pensioners as per the Employees' Pension Scheme, 1995 after realisation of full amount of commuted pension from pensioners; (iv) increase minimum pension to rupees three thousand per month under the Employees' Pension Scheme, 1995;	Shri N.K. Premachandran	11.12.2015 (Sixth Session) 6.5.2016	1 - 39 (excluding 03 minute taken during 6th Session)	Labour and Employment	Discussion not concluded.	

1	2	3	4	5	6	7
	<p>(v) implement welfare schemes for pensioners including housing scheme by utilising the unclaimed provident fund amounting to about rupees twenty seven thousand crores;</p> <p>(vi) revise the whole Employees Pension Scheme, 1995 on the basis of past experience; and</p> <p>(vii) extend Employees Pension Scheme, 1995 to various other sectors.</p>					

SUMMARY

(Private Members' Resolutions)

1.	No. of notices of Resolutions received	:	3
2.	No. of Resolutions discussed	:	1
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions Part-discussed	:	1

(ii) Statutory Resolution

Sl. No.	Text of Resolution	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time Taken H. M.	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	That this House disapproves of the Uttarakhand Appropriation (Vote on Account) Ordinance, 2016 (Ordinance No. 2 of 2016) promulgated by the President on 31 March, 2016	123	Shri Kalikesh N. Singh Deo	9.5.2016	®0 23	Finance	Negatived

® Discussed together with the motion for consideration of the Uttarakhand Appropriation (Vote on Account) Bill, 2016.

13. SHORT DURATION DISCUSSIONS UNDER RULE 193

Sl. No.	Subject	Name of the member who raised	Date(s) of discussion	Time taken		Ministries/ Departments concerned	Remarks
				H.	M.		
(i)	Situation arising out of drought and drinking water crisis in many States and need to consider inter-linking of rivers and water resource management for sustainable solution to mitigate the crisis.	Shri Jagdambika Pal	5.5.2016 10.5.2016 11.5.2016	9	20	Agriculture & Farmers Welfare; Rural Development; Drinking Water and Sanitation and; Water Resources, River Development and Ganga Rejuvenation	Discussion concluded

SUMMARY

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE**

No. of notices received	:	95
No. of discussions held	:	1
No. of discussions completed	:	1
No. of discussions remained part-discussed	:	Nil
Total time taken	:	9 hrs. 20 mts.

**14. SPEAKER/DEPUTY SPEAKER/CHAIRPERSONS—
Announcements/Observations/Rulings**

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Announcement regarding procedure for moving of Cut Motions to the Demands for Grants (Railways) — 2016-17.	The Speaker	26.04.2016
2.	Announcement regarding procedure for moving of Cut Motions to the Demands for Grants in respect of the Ministry of Development of North Eastern Region.	The Chair	27.04.2016
3.	Announcement regarding procedure for moving of Cut Motions to the Demands for Grants in respect of the Ministry of Skill Development and Entrepreneurship.	The Chair	28.04.2016
4.	Announcement regarding procedure for moving of Cut Motions to the Demands for Grants in respect of the Ministry of Social Justice and Empowerment.	The Chair	29.04.2016
5.	Announcement regarding procedure for moving of Cut Motions to the Demands for Grants in respect of the Ministry of Civil Aviation and Ministry of Tourism.	The Chair	02.05.2016
6.	Announcement regarding procedure for moving of Cut Motions to the Demands for Grants in respect of the Ministry of Housing and Urban Poverty Alleviation.	The Chair	03.05.2016

1	2	3	4
7.	Announcement regarding Cut Motions to the outstanding Demands for Grants at the time of guillotine treated as moved and negatived.	The Speaker	03.05.2016
8.	Announcement regarding President's recommendation to the House for the Consideration of the Dr. Rajendra Prasad Central Agricultural University Bill, 2016, as passed by Rajya Sabha under article 117(3) of the Constitution.	The Speaker	11.05.2016
9.	Valedictory Reference on the conclusion of the Eighth Session of the Sixteenth Lok Sabha.	The Speaker	11.05.2016

15. STATEMENTS

(i) Statements made/laid by Ministers under Rule 372 during Eighth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
1.	Regarding the verdict of release of two Italians marines which was decided by the International Tribunals Court.	Shri Arun Jaitley on behalf of Smt. Sushma Swaraj	03.05.2016	00	06
2.	Regarding the successful organization of Maritime India Summit-2016 from 14 to 16 April, 2016 at Mumbai.	Shri Nitin Jairam Gadkari	04.5.2016	00	03
*3.	Correcting the reply given on 28.4.2015 to Unstarred Question No.5615 by Shrimati Ranjeet Ranjan, M.P. regarding 'Begging among Children' and reasons for delay in correcting the reply.	Shri Vijay Sampla	10.5.2016	00	01
*4.	Correcting the reply given on 29.4.2016 to Unstarred Question No. 1016 by Shri Mohammad Faizal, M.P. regarding 'Medical seats'.	Shri Sripad Yesso Naik	11.5.2015	00	01

*Laid a copy (Hindi and English Versions) of the statement.

**(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker During
Eighth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	
*1.	Status of implementation of the recommendations contained in the 255th Report of the Standing Committee on Science and Technology, Environment and Forest on Demands for Grants (2015-16), pertaining to the Department of Space.	Dr. Jitendra Singh	27.04.2016	00	01
*2.	Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2014-15), Pertaining to the Ministry of Tribal Affairs.	Shri Jual Oram	02.05.2016	00	01
*3.	Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee	Shri Vishnu Deo Sai	02.05.2016	00	01

on Coal and Steel on Demands for Grants (2014-15), pertaining to the Ministry of Mines.

*4. Status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Coal and Steel on Demand for Grants (2015-16), pertaining to the Ministry of Mines. Shri Vishnu Deo Sai 02.05.2016 00 01

*5. Status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2015-16), pertaining to the Ministry of Social Justice and Empowerment. Shri Thaawar Chand Gehlot 03.05.2016 00 01

*6. Status of implementation of the recommendations contained in the 192nd Report of the Standing Committee on Home Affairs on Action Taken by the Government on the observations/recommendations Shri Kiren Rijju 03.05.2016 00 01

1	2	3	4	5
	<p>contained in the 185th Report on Demands for Grants (2015-16), pertaining to the Ministry of Home Affairs.</p>			
*7.	<p>Status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Agriculture and Farmers Welfare on Demands for Grants (2015-16), pertaining to the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare.</p>	Dr. Sanjeev Kumar Balyan	03.05.2016	00 01
*8.	<p>Status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Information Technology on "Business Development and Marketing Strategy in the Department of Posts", pertaining to the Department of Posts, Ministry of Communications and Information Technology.</p>	Shri Ravi Shankar Prasad	04.05.2016	00 01

*9. Status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Labour on Demands for Grants (2015-16), pertaining to the Ministry of Labour and Employment.	Shri Bandaru Dattatreya	04.05.2016	00 01
*10. Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Labour on 'Review of Urban Haats', pertaining to the Ministry of Textiles.	Shri Santosh Kumar Gangwar	05.05.2016	00 01
*11. Status of implementation of the recommendations contained in the 49th Report of the Standing Committee on Coal and Steel on 'Coal pricing and issues relating to coal royalty', pertaining to the Ministry of Coal.	Shri Piyush Goyal	05.05.2016	00 01
*12. Status of implementation of the recommendations contained in the 264th Report of the Standing Committee on Industry on Demands for Grants (2015-16), pertaining to the Ministry of Micro, Small and Medium Enterprises.	Shri Kalraj Mishra	09.05.2016	00 0 1

1	2	3	4	5
*13. Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Chemicals and Fertilizers on Demands for Grants (2014-15), pertaining to the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers.	Shri Hansraj G. Ahir	10.05.2016	00 01	
*14. Status of implementation of the recommendations contained in the 191st Report of the Standing Committee on Home Affairs on Action Taken by the Government on observations/recommendations contained in the 186th Report on Demands for Grants (2015-16), pertaining to the Ministry of Development of North Eastern Region.	Dr. Jitendra Singh	11.05.2016	00 01	54
*15. Status of implementation of the recommendations contained in the 194th Report of the Standing Committee on Home Affairs on Action Taken by the Government on observations/recommendations	Dr. Jitendra Singh	11.05.2016	00 01	

contained in the 173rd Report on the 'Strengthening of the Working of Ministry of Development of North Eastern Region for effective implementation of policies, programmes, schemes and projects meant for North Eastern Region', pertaining to the Ministry of Development of North Eastern Region.

*16. Status of implementation of the recommendations contained in the 273rd Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2015-16), pertaining to the Department of Science and Technology, Ministry of Science and Technology.

Shri Y.S. Chowdary 11.05.2016 00 01

(iii) Statements made/laid by Ministers Regarding Government Business During Eighth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
1.	Government business for the week commencing the 2nd May, 2016	Shri Rajiv Pratap Ruddy	29.05.2016	00	12
2.	Government business for the week commencing the 9th May, 2016	Shri Rajiv Pratap Ruddy	06.05.2016	00	11

(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during Sixteenth Lok Sabha (As on 30.06.2016)

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
First Session (04.06.2014 to 11.06.2014)	34	13	21	38.23
Second Session (07.07.2014 to 14.08.2014)	354	178	176	50.28
Third Session (24.11.2014 to 23.12.2014)	272	132	140	48.53
Fourth Session (23.02.2015 to 13.05.2015)	412	197	215	47.82
Fifth Session (21.07.2015 to 13.08.2015)	196	90	106	45.92
Sixth Session (26.11.2015 to 23.12.2015)	358	100	258	27.93
Seventh Session (23.02.2016 to 16.03.2016)	281	74	207	26.33
Eighth Session (25.04.2016 to 11.05.2016)	236	28	208	11.86
Total	2143	812	1331	37.89

(v) Statement indicating matters of urgent public importance raised (i) after Question Hour and (ii) before the adjournment of the House for the day during Eighth Session of the Sixteenth Lok Sabha

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken		Number of Notices received
			H.	M.	
1	2	3	4	5	
25.04.2016	23	145	0	58	68
26.04.2016	24	106	0	52	118
27.04.2016	24	142	0	55	120
28.04.2016	24	126	0	59	117
29.04.2016	21	74	0	38	98
02.05.2016	25	141	1	03	95
03.05.2016	20	128	0	42	149
04.05.2016	26	146	0	59	149
05.05.2016	58	216	1	44	144
06.05.2016	34	91	0	48	116
09.05.2016	31	113	0	55	82
10.05.2016	28	119	0	59	128
11.05.2016	33	165	1	16	132
Total	371	1712	12	48	1516

16. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE EIGHTH SESSION OF SIXTEENTH LOK SABHA (25-4-2016 TO 11-5-2016)

Sl. No.	Date	Time When quorum bell was rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
1	2	3	4	5	6
1.	25.04.2016	1410 to 1415	05	-	House re-assembled after lunch break after quorum bell was rung twice.
2.	26.04.2016	1400 to 1405	05	-	-do-
3.	27.04.2016	1405 to 1410	05	-	-do-
4.	28.04.2016	1405 to 1409	04	-	-do-
5.	29.04.2016	1311 to 1312	01	Discussion and voting on the Demands for Grants under the control of the Ministry of Social Justice and Empowerment for 2016-17.	Shri Mallikarjun Kharge, Leader of INC in Lok Sabha raised the question of quorum in the House. During the course of ringing of the first quorum bell, House was made.

1	2	3	4	5	6
		1436 to 1438	02	-do-	Shri Rajeev Satav, MP raised the question of quorum in the House. During the course of ringing of the first quorum bell, House was made. House re-assembled after lunch break after quorum bell was rung twice.
6.	02.05.2016	1410 to 1414	04	--	House re-assembled after lunch break after quorum bell was rung twice.
7.	03.05.2016	1515 to 1518	03	--	House re-assembled after lunch break after quorum bell was rung once.
8.	04.05.2016	1410 to 1413 1903 to 1908	03 05	--	-do-
				Discussion on the consideration and passing of the Finance Bill, 2016	Shri Sankar Prasad Datta, MP raised the question of quorum in the House. During the course of ringing of the second quorum bell, House was made.
9.	05.05.2016	1430 to 1436	06	--	House re-assembled after lunch break after

10.	06.05.2016	1600 to 1610	10	--	quorum bell was rung twice. As there was no quorum in the House after the quorum bell was rung thrice, House was adjourned to meet again at 1620 hrs.
11.	09.05.2016	1400 to 1408	08	--	House re-assembled after quorum bell was rung once. House re-assembled after lunch break after quorum bell was rung thrice.
12.	10.05.2016	1410 to 1413	03	--	House re-assembled after lunch break after quorum bell was rung once.
13.	11.05.2016	1430 to 1432	02	--	-do-
		Total	67 mins.		

Analysis of Ringing of Quorum Bell

1. Total time spent on ringing of quorum bell	:	67 mins.
2. Maximum number of times quorum bell was rung on a particular day	:	Once (on 06.05.2016)
3. Number of times House adjourned for want of quorum	:	Once (on 06.05.2016)
4. Number of days when sitting commenced after quorum bell was rung	:	Nil
5. Number of days when House re-assembled after lunch break after quorum bell was rung	:	10 days

**17. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING
THE EIGHTH SESSION OF SIXTEENTH LOK SABHA
(25.04.2016 to 11.05.2016)**

Date	Time	Subject Matter
03.05.2016	1218 hrs	Shri Mallikarjun Kharge and other members of INC staged a walkout from the House in protest of the statement made by Minister of Finance (Shri Arun Jaitley) regarding Italian marine case.
05.05.2016	1259 hrs	Shri Tathagata Sathpaty and other members of BJD staged a walkout in protest on the issue of Polavaram project.
06.05.2016	1419 hrs	Shri Mallikarjun Kharge, Smt. Sonia Gandhi and other members of INC staged a walkout from the House demanding a Supreme Court monitored inquiry into the alleged irregularities in Augusta Westland Helicopter deal, 2013.
09.05.2016	1217 hrs.	Shri Mallikarjun Kharge and other members of INC staged a walkout as they were demanding to be allowed to raise some issues about the CAG report on Gujarat State Petroleum Corporation Ltd.
	1845 hrs	Shri Mallikarjun Kharge and other members of INC staged a walkout in protest of the consideration and passing of the Demands for Grants on Account (Uttarakhand) 2016-17.

**18. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR
BY HS AND MEMBERS OF PANEL OF CHAIRPERSONS FROM
25.04.2016 TO 11.05.2016**

	No. of Days	Total Time Spent	
		H.	M.
Hon'ble Speaker	13	38	35
Shri Hukum Singh	09	14	38
Shri Hukm Deo Narayan Yadav	09	08	10
Shri Anandrao Adsul	06	08	03
Shri Arjun Charan Sethi	06	06	27
Shri Pralhad Joshi	05	05	37
Shri K.H. Muniyappa	05	04	44
Shri Ramen Deka	05	04	28
Dr. Ratna De Nag	03	02	04

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HS AND MEMBERS OF PANEL OF CHAIRPERSONS FROM
25.04.2016 TO 11.05.2016**

HS	Time Spent	Total Time	
		H.	M.
1	2	3	
25.04.2016	1100 to 1305 hrs	02	05
26.04.2016	1100 to 1258 hrs	01	58
27.04.2016	1100 to 1304 hrs	02	04
28.04.2016	1100 to 1304 hrs	02	04
29.04.2016	1100 to 1350 hrs	02	50
02.05.2016	1100 to 1309 hrs	02	09
03.05.2016	1100 to 1304 hrs	02	04
	1724 to 2022 hrs	02	58
04.05.2016	1100 to 1309 hrs	02	09
05.05.2016	1100 to 1326 hrs	02	26
	1726 to 1831 hrs	01	05
06.05.2016	1100 to 1348 hrs	02	48
	1358 to 1455 hrs	00	57
09.-5.2016	1100 to 1301 hrs	02	01
	1535 to 1913 hrs	03	38
10.05.2016	1100 to 1307 hrs	02	07
11.05.2016	1100 to 1324 hrs	02	24
	1844 to 1932 hrs	00	48
Total Time Spent in the Chair		38	35

Shri Hukum Singh	Time Spent	Total Time	
		H	M
25.04.2016	1700 to 1807 hrs.	01	07
26.04.2016	1701 to 1850 hrs.	01	49
28.04.2016	1603 to 1928 hrs.	03	25
29.04.2016	1556 to 1800 hrs.	02	04
02.05.2016	1837 to 2000 hrs.	01	23
03.05.2016	1600 to 1724 hrs.	01	24
05.05.2016	1506 to 1604hrs.	00	58
10.05.2016	1704 to 1833 hrs	01	29
11.05.2016	1701 to 1714 hrs.	00	13
	1724 to 1810 hrs.	00	46
Total Time Spent in the Chair		14	38

Shri Hukm Deo Narayan Yadav	Time Spent	Total Time	
		H	M
26.04.2016	1503 to 1559 hrs.	00	56
27.04.2016	1504 to 1559 hrs .	00	55
28.04.2016	1459 to 1603 hrs.	01	04
29.04.2016	1502 to 1556 hrs.	00	54
02.05.2016	1414 to 1507 hrs.	00	53
03.05.2016	1312 to 1400 hrs.	00	48
04.05.2016	1413 to 1503 hrs.	00	50
09.05.2016	1408 to 1500 hrs.	00	52
11.05.2016	1603 to 1701 hrs.	00	58
Total Time Spent in the Chair		08	10

Shri Anandrao Adsul	Time Spent	Total Time	
		H	M
26.04.2016	1559 to 1701 hrs.	01	02
27.04.2016	1659 to 1828 hrs.	01	29
02.05.2016	1627 to 1731 hrs.	01	04
04.05.2016	1601 to 1651hrs.	00	50
	1738 to 1829 hrs	00	51
06.05.2016	1348 to 1358 hrs.	00	10
	1620 to 1801 hrs.	01	41
10.05.2016	1413 to 1509 hrs.	00	56
Total Time Spent in the Chair		08	03
Shri Arjun Charan Sethi	Time Spent	Total Time	
		H	M
26.04.2016	1405 to 1503 hrs.	00	58
28.04.2016	1409 to 1459 hrs	00	50
29.04.2016	1350 to 1502 hrs.	01	12
02.05.2016	1507 to 1627 hrs.	01	20
04.05.2016	1829 to 2001 hrs.	01	32
09.05.2016	1500 to 1535 hrs.	00	35
Total Time Spent in the Chair		06	27
Shri Pralhad Joshi	Time Spent	Total Time	
		H	M
25.04.2016	1501 to 1559 hrs.	00	58
02.05.2016	1731 to 1837 hrs	01	06
03.05.2016	1304 to 1312 hrs.	00	08
	1400 to 1421 hrs.	00	21
05.05.2016	1831 to 2004 hrs.	01	33
11.05.2016	1432 to 1603 hrs.	01	31
Total Time Spent in the Chair		05	37

Shri K. H. Muniyappa	Time Spent	Total Time	
		H	M
25.04.2016	1559 to 1700 hrs.	00	01
27.04.2016	1559 to 1659 hrs	01	00
04.05.2016	1651 to 1738 hrs.	00	47
05.05.2016	1604 to 1726 hrs.	01	22
11.05.2016	1810 to 1844 hrs	00	34
Total Time Spent in the Chair		04	44

Shri Ramen Deka	Time Spent	Total Time	
		H	M
25.04.2016	1415 to 1501 hrs.	00	46
27.04.2016	1410 to 1504 hrs	00	54
04.05.2016	1503 to 1601 hrs.	00	58
06.05.2016	1801 to 1848 hrs	00	47
10.05.2016	1601 to 1704 hrs	01	03
Total Time Spent in the Chair		04	28

Dr. Ratna De (Nag)	Time Spent	Total Time	
		H	M
03.05.2016	1518 to 1600 hrs.	00	42
05.05.2016	1436 to 1506 hrs	00	30
10.05.2016	1509 to 1601 hrs.	00	52
Total Time Spent in the Chair		02	04

**19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE EIGHTH SESSION OF
SIXTEENTH LOK SABHA**

Business	Time Taken		Percentage of the total time taken
	H.	M.	
BILLS			
(a) Government Bills	18	16	19.49
(b) Private Member's Bills	02	27	02.61
BUDGETS			
(a) Railway Budget	04	41	04.99
(b) General Budget	22	06	23.58
(c) Budget in respect of state under President's rule	02	44	02.92
CALLING ATTENTION	02	40	02.85
DISCUSSIONS—			
Short Duration Discussions (Rule 193)	09	20	09.96
MATTERS OF URGENT PUBLIC IMPORTANCE	12	48	13.66
MATTERS UNDER RULE 377	00	40	00.71
QUESTIONS	05	34	05.94
RESOLUTIONS—			
Statutory Resolution	*		
Private Member's Resolution	01	39	01.76
STATEMENTS—			
Rule 372, Rule 199 and Direction 73 A	00	55	00.98
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points or Order, Personal Explanation etc.	09	53	10.55
Total	93	43	100

* Joint discussion took place on one Statutory Resolution [see statement No. (ii) at Chapter No. 12] and Motion for consideration of connected Government Bill (See SI. No. 11. of Government Bills at Chapter No. 2) Time taken on joint discussion has been shown under Government Bills.